

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 929 OF 2024**

IN THE MATTER OF:

Tribunal on its own motion

.....PETITIONER

VERSUS

State of U.P & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 05.03.2025)

Tribunal on its own motion

.....PETITIONER

VERSUS

- 1. State of Uttar Pradesh**
Through Secretary, Environment, Government of U.P.
17, Rana Pratap Marg, Lucknow, (U.P.), 226001
Email: pccf-up@nic.in **...RESPONDENT NO. 1**
- 2. District Magistrate, Meerut**
Office of the District Magistrate, Collectorate, Meerut
Email: dmme@nic.in **...RESPONDENT NO. 2**
- 3. Uttar Pradesh State Wetland Authority**
17, Office of the Principal Chief Conservator of Forests,
17, Rana Pratap Marg, Lucknow, Uttar Pradesh 226022
Email: upstatewetlandauthority2018@gmail.com/
pccf-up@nic.in
ccfec@gmail.com **...RESPONDENT NO. 3**
- 4. District Wetland Authority, Meerut**
Vikas Bhawan, Civil Lines, Meerut, Uttar Pradesh 250001
Email: mdameerut@rediffmail.com **...RESPONDENT NO. 4**
- 5. Divisional Forest Officer, Meerut**
223/1, Civil Lines, Meerut – 25000
Email: dfoerut@gmail.com **...RESPONDENT NO. 5**
- 6. Uttar Pradesh Pollution Control Board**
TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226010
Email: ms@uppcb.in **...RESPONDENT NO. 6**